

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.301**

IA-5989/2022 IA-5572/2022 IA-5232/2022 IA-4278/2022 IA-3721/2022  
In  
IB-322(ND)/2020

**IN THE MATTER OF:**

M/s. DSV Air & Sea Private Limited

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. Beoworld Private Limited

.... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 16.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Mr. Gautam Singhal, Advocate  
Ms. Akshaya Ganpath for Suspended Board of  
Directors  
For the RP : Mr. Ankit Gupta for RP  
For the Respondent : Mr. Ankit Gupta Vs Mr. Bikram Bahadur- for  
Respondent No. 8 Mrs. Rekha Tanwar- Dr. Sarbjit  
Sharma alog with Adv. Megha Shaji

**ORDER**

**IA-5572/2022:-**

Interim order shall continue till the next date of hearing.

List on **13.02.2023**.

**IA-5989/2022 IA-5232/2022 IA-4278/2022 IA-3721/2022 :-**

List on **13.02.2023**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**